

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 18 (ND)/2010


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Sh. Prabhat Kumar & Ors.

Vs.

M/s MACI Organics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Zain Abbas	Adv	Pet	
2.	Saurabh Srivastava	Adv	Pet	

Order dated 22.12.2016

CP No.18/ND)/2010

Sh. Prabhat Kumar & Ors. Vs. M/s MACI Organics Ltd. &
Ors.

Notice was not taken to the respondents as ordered earlier. At
the request of Learned Counsel for petitioner fresh notice be issued to
the respondents to appear on 30.01.2017.

List on 30.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016